

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/22(CHE)/2023

NAME OF THE PETITIONER : Bank of Maharashtra

NAME OF THE RESPONDENT(S) : I.Krishna Pillai (Director) of
M/s.Garuda Vaayu Sakthi Ltd

UNDER SECTION : Sec 60(2) r/w Sec 95 of IBC, 2016

ORDER

Ld. Counsel Mr. Deva Dakshan for the Financial Creditor. None for the Respondent.

IRP report is yet to be filed.

List the matter for hearing on **24.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)